

DIVISION BENCH

ITEM NO. 120

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 366/2023 IN CP (IB) No. 189/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 09th November, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MKM TECHNOLOGIES PVT LTD V/S LEEL ELECTRICALS LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Amar Vivek with : *For the Applicant/liquidator in IA*
Ms. Damini Srestha, Adv. : *No.366/2023*

Sh. Raghav Dev Garg, Adv. : *For the Auction Purchaser*

ORDER

- 1. At the request made by the Ld. Counsel representing the liquidator, the matter is adjourned to 13th December, 2023 for further hearing.**

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

09th November, 2023

Bipul Kumar Tiwari
(Stenographer)